

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No.180/00049/2019
in Original Application No.1131/2013**

Wednesday, this the 10th day of June, 2020

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

P.K.Sajilakumari,
Aged 59 years,
W/o.M.Vijayakumar,
Assistant Postmaster (Accounts),
Head Post Office, Kollam – 691 001.
(now working as Assistant Postmaster (Accounts),
Pathanamthitta Head Post Office, Pathanamthitta – 689 645.Petitioner

(By Advocate Mr.P.Mohandas)

v e r s u s

1. Mr.Pradipta Kumar Bisoi,
Secretary, Department of Posts,
M/o.Communication and Information Technology,
New Delhi – 110 001.
2. Mr.Salim Haque,
Director General of Posts,
Department of Posts, Dak Bhavan,
New Delhi – 110 001.
3. Mrs.Sharada Sampath,
Chief Postmaster General,
P.M.G.Office, Kerala Circle,
Thiruvananthapuram – 695 033.Respondents

(By Advocate Mr.N.Anilkumar, SCGSC)

This application having been heard on 10th June 2020, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

We have heard the matter through video conferencing.

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2. Learned counsel for the petitioner submitted that the Contempt Petition can be closed as the respondents have complied with the order. The above submission is recorded.

3. Hence the Contempt Petition is closed and notices issued, if any, will stand discharged. In view of the order in Contempt Petition, M.A.No.180/258/2020 for implementation, M.A.No.180//264/2020 to close the C.P and M.A.No.180/281/2020 to dispense with the personal appearance are closed.

(Dated this the 10th day of June 2020)

K.V.EAPEN
ADMINISTRATIVE MEMBER

P.MADHAVAN
JUDICIAL MEMBER

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List of Annexures in C.P.No.180/49/2019 in O.A.No.1131/2013

1. **Annexure P-1** – A copy of the order dated 19.2.2016 in O.A.No.1131/2013.
2. **Annexure P-2** – A copy of the judgment dated 13.6.2019 in O.P. (CAT) No.161/2016 of the Hon'ble High Court of Kerala.
3. **Annexure R-1** – A copy of the letter No.CO/LC/4/OP(CAT)/16 dated 8.8.2019.
4. **Annexure MA-1** – A copy of the case status dated 29.11.2019 in SLP filed under Diary No.36164/2019.
5. **Annexure MA-2** – A copy of the email dated 1.12.2019 from Shri.Balendu Sekhar, Panel (A) Advocate for Union of India in Supreme Court.
6. **Annexure R-1** – A copy of the interim order datede 26.5.2020 in OP (CAT) No.91/2020 stayed the order dated 22.5.2020 and posted the OP (CAT) to 29.5.2020.
7. **Annexure R-2** – A copy of the order No.9-27/2020-SPG-II dated 28.5.2020.
8. **Annexure R-3** – A copy of the Memo No.ST/1/1/5/2020 dated 28.5.2020.
9. **Annexure R-4** – A copy of the Memo No.ST/63-4/2019 dated 28.5.2020.
10. **Annexure R-5** – A copy of the acknowledgement of the petitioner in token of having received Memo No.ST/63-4/2019 dated 28.5.2020.
11. **Annexure R-6** – A copy of the assuming charge report of the petitioner as Senior Postmaster, Kottayam Head Post Office.
12. **Annexure MA-1** – A copy of the interim order dated 26.5.2020 in OP (CAT) No.91/2020.
13. **Annexure MA-2** – A copy of the order No.9-27/2020-SPG-II dated 28.5.2020.
14. **Annexure MA-3** – A copy of the Memo No.ST/1/1/5/2020 dated 28.5.2020.
15. **Annexure MA-4** – A copy of the Memo No.ST/63-4/2019 dated 28.5.2020.

16. Annexure MA-5 – A copy of the acknowledgement of the petitioner in token of having received Memo No.ST/63-4/2019 dated 28.5.2020.

17. Annexure MA-6 – A copy of the assuming charge report of the petitioner as Senior Postmaster, Kottayam Head Post Office.
